

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/674/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: INDIAN BANK

NAME OF THE RESPONDENT(S)

: SABARI TEXTILES PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Indian Bank Ethiraj salai Branch

Sabari Textities Put 14d.

By Applicant K. Gayan K. Gayan K. BIJAI SUNDAR K. GAYAN

ORDER

Representing counsel for the petitioner/financial creditor present and prayed for time stating that her senior counsel could not attend before this adjudicating authority today. Counsel for the respondent/corporate debtor present and filed the counter. Copy of the same is furnished to the petitioner. The counsel representing the respondent stated that the assignee from another lendor Federal Bank of India may be directed to make submissions after furnishing a copy of the assignment deed to the respondent, Corporate Debtor and also to the other petitioners. For hearing submissions at request of both the sides matter is adjourned. Put up on 09.01.2018.

- gd -(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /dq/

- Sel -(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)